

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:849

ANSWERED ON:04.08.2011

TAXES LEVIED ON PETROLEUM PRODUCTS

Lagadapati Shri Rajagopal;Mandal Dr. Tarun;Patel Shri Kishanbhai Vestabhai;Ramasubbu Shri S.;Singh Shri Ganesh;Upadhyay Seema

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the Central and State tax components in the retail prices of petroleum products such as diesel, kerosene and LPG etc. alongwith the amount of total tax collected per annum during the last three years and the current year;

(b) whether the Union Government has urged the State Governments to reduce the local taxes so as to relieve the consumers from high tax burden; and

(c) if so, the action taken by the State Governments thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS(SHRI R. P. N. SINGH)

(a): The details of duties and taxes in the retail selling prices of Diesel, PDS Kerosene and Domestic LPG at Delhi as on 1.08.2011 are as follows:

	Diesel	PDS	Kerosene	Domestic	LPG
	/litre	/litre	/Cyl.		
Price before taxes	32.74	12.99	373.41		
Customs Duties	0.74	0.00	0.00		
Excise Duty	2.06	0.00	0.00		
Total Central Taxes	2.80	0.00	0.00		
State Taxes	4.84	0.71	0.00		
Dealers Commission	0.91	1.13	25.83		
Retail Selling Price (Rounded off)	41.29	14.83	399.00		

The component of States taxes varies from State to State.

The total contribution of petroleum sector to the Central and State Governments Exchequer during the last three years is given below:-

(`crore)

Particulars	2008-09	2009-10	2010-11
Contribution to Central Exchequer	93,513	1,11,779	1,36,497
Contribution to State Exchequer	68,285	72,082	88,997
Total Contribution to Exchequer	1,61,798	1,83,861	2,25,494

The date of the current year is not yet available.

(b)to(c): The Central Government requested the State Governments on several occasions to rationalise their taxes on petroleum products. At the time of price revision effective 25th June 2011 also, Central Government while reducing Customs and Excise Duties, expressed hope that State Governments would reduce the State levies. In response, 13 State Governments have reduced State VAT/Sales tax on Diesel/ PDS Kerosene/ Domestic LPG as per the details given in annexure.